

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 40
CP No. (IB)- 18/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

BASF South East Asia Pet. Ltd.

...Operational Creditor

Versus

Prayag Polytech Pvt. Ltd.

... Corporate Debtor

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 13.05.2021.

--Sd--
Assistant Registrar

April 01, 2021
H.A